

the Government on the working of the All India Institute of Medical Sciences, New Delhi, for the year 1986-87.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 6031/88]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 1986-87.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Medical Council of India, New Delhi, for the year 1986-87 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Medical Council of India, New Delhi for the year 1986-87.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library See No. LT 6032/88]

- (5) (i) A copy of the Annual Accounts\* (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 1986-87 together with Audit Report thereon (The Annual Report was laid on the Table on 15th December, 1987.).

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Central Council of Homoeopathy, New Delhi for the year 1986-87.

[Placed in Library. See No. LT 6033/88]

\*The Annual Report was laid on the Table on 15th December, 1987.

#### Notifications under major Port Trust Act, 1963

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL) : I beg to lay on the Table a copy.

Each of the following Notifications (Hindi and English versions) under subsection (4) of section 124 of the Major Port Trusts Act, 1963 :

- (1) G.S.R. 328 (E) published in Gazette of India dated the 7th March, 1988 approving the Tuticorin Port Employees (Retirement) Second Amendment Regulations, 1988.

[Placed in Library. See No. LT 6034 88]

- (2) G.S.R. 431 (E) published in Gazette of India dated the 6th April, 1988 approving the Tuticorin Port Trust Employees (Welfare Fund) Amendment Regulations, 1988.

[Placed in Library. See No. LT 6035 88]

12.7 hrs

#### PUBLIC ACCOUNTS COMMITTEE

[English]

#### Hundred and Thirty-third, Hundred and Thirtieth and Hundred and Thirty-first Reports

SHRI VIR SEN (Khurja) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Hundred and Thirty-third Report on Customs Receipts—Short Collection of duty due to adoption of incorrect assessable value.
- (2) Hundred and Thirtieth Report on action taken on 2nd Report (Eighth Lok Sabha) on Overall review of Sixth Five Year Plan in respect of Posts and Telegraphs Department.

- (3) Hundred and Thirty-first Report on action taken on 93rd Report (Eighth Lok Sabha) on Military Engineer Services.

MR. SPEAKER : Now the House shall take up matters under rule 377. Shri Aziz Qureshi.

12.08 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Forty-fifth and Forty-sixth Reports and Minutes

SHRI VAKKOM PURUSHOTHAMAN (Alleppey) : I beg to present the following Reports and Minutes (Hindi and English Versions) of Committee on Public Undertakings :

- (i) Forty-fifth Report on Bharat Earth Movers Limited and Minutes of the sittings of the Committee relating thereto.
- (ii) Forty-sixth Report on Bharat Gold Mines Limited and Minutes of the sittings of the Committee relating thereto.

12.09 hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE

[English]

(i) Twentieth Report

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh) : I beg to present the Twentieth Report (Hindi and English versions) of the Committee on Papers laid on the Table.

(ii) Minutes of the sittings

PROF. NIRMALA KUMARI SHAKTAWAT : I beg to lay on the Table Minutes (Hindu and English versions) of the sittings of the Committee on Papers laid on the Table relating to their Twentieth Report.

12.10 hrs.

MATTERS UNDER RULE 377

[English]

(i) Need for initiative in organising the World Conference on Palestine.

SHRI AZIZ QURESHI (Satna) : Israel under the inspiration and patronage of imperialist powers is trying to deny the basic human rights to Palestinians, particularly in the Gaza and West Bank. Untold torture and whole-sale massacre are being inflicted upon the innocent Palestinian population and all their hopes and aspirations and their faith in the peace leaving nations of the world are being consigned to oblivion, due to this inhuman behaviour of Israeli Army and Police by mercilessly beating the Palestinians.

Israel is making every attempt to wipe out the Palestinian movement and suppress their legitimate aspirations and extinguish the flame of freedom which the Palestinians have kept burning with their blood. The assassination of Abu liked by Israeli terrorists is the most coward, inhuman and uncivilized act; and definitely is a matter of shame, disgust and sorrow for every peace and liberty loving individual of the world. Perhaps the ruling regime in Israel has forgotten that every drop of blood of Abu Jihad would give birth to hundreds of freedom fighters like him. Similarly, the decision of the U.S. regime to close down the PLO office at United Nations as also the most uncalled for and unfortunate decision which has been condemned throughout the world. The Government of India must come forward to take an initiative in organizing the World Conference on Palestine and unequivocally condemn the inhuman, brutal policy of Israel towards the Palestinians and demand the vacation of their territory under the unauthorised occupation of Israel.